

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Ins) No. 483 of 2019

IN THE MATTER OF:

Dharamveer Singh & Ors.Appellants

Vs.

Vinay Talwar & Ors.Respondents

Present:

For Appellants: Mr. S.P. Singh, Mr. Shikhar Mittal and Mr. Shantanu Awasthi, Advocates

**For Respondents: Mr. Shivankar Sharma, Advocate
Mr. Abhishek Anand and Mr. Anant A. Pavgi,
Advocates for RP**

With

Company Appeal (AT) (Ins) No. 502 of 2019

IN THE MATTER OF:

Nitin GuptaAppellant

Vs.

Applied Electro-Magnetics Pvt. Ltd. & Ors.Respondents

Present:

For Appellant:

**For Respondents: Mr. V. Seshagiri and Mr. Siddharth Salhar, Advocates
for BOI
Mr. Shivankar Sharma, Advocate
Mr. Abhishek Anand and Mr. Anant A. Pavgi,
Advocates for RP**

ORDER

30.07.2019: Due to paucity of time these matters could not be taken up.
Post these appeals on **19th August, 2019.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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